NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
l.	JAMARRA SEQUERA	Respondent Nos. 1 and 10	Hegueira
2 .	Pradie / Somainh	Lupander 5 2 - 7	Som
	Rosher Great	Petitioner	ad
1.	Jyroltu K	Leview Applicat	Tgodtu.
10	Ragae Apociales	Respondent No. 9	Replacement
5.	Rahul M Kuman & Kuman		

ORDER

Counsel for petitioner is present. Counsel for Respondents are present. It is reported that RA 1/16 is pending. Counsel for petitioner in RA 1/16 is present. The petitioner in the main petition has to file objections in RA 1/16. Counsel for petitioner in main petition requested time to file objections in RA 1/16. Time extended as a last chance up to 2 1/17 and no adjournment will be given on that day. List it on 2 1/17

Member (J)

Member (T)